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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 5690/2025 and CM APPL. 28781/2025

SHASHANK SHEKHAR PANDEY

.....Petitioner

Through: Mr. Counsel (appearance not given)

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Neeraj, SPC with Mr. Vedansh Anand, Govt. Pleader with Mr. Soumyadip Chakraborty, Advocates for UOI.

Mr. Rupesh Kumar, Senior Advocate with Ms. Pankhuri Srivastava and Mr. Alekshendra Sharma, Advocates and also Mr. Sanjay Khanna, Standing Counsel with Ms. Pragya Bhushan, Mr. Tarandeep Singh and Ms. Vilakshana Dayma, Advocates for NTA.

Mr. Arjun Mitra, Advocate for IIT, Kanpur,

CORAM:

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

13.05.2025

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It is already 4.50 PM.

No time left.

List on 14.05.2025.

VIKAS MAHAJAN, J

MAY 13, 2025/jg